

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 263 OF 2016 &
IA NO. 549 OF 2016**

Dated: 28th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Ashish Jha for R-2

**ORDER
(ON BEING MENTIONED)**

At the request of learned counsel for Respondent No.2, post this matter for further hearing on **24.07.2019** before the bench consisting of Hon'ble Chairperson and Hon'ble Mr. S.D. Dubey Technical Member.

Registry is directed to serve copy of this order to Appellant as well as other Respondents regarding change in date of hearing.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt